

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 429/2001

DATE OF ORDER: 30.05.2003

Prem Shankar Dubey son of Shri Chandra Mani Dubey, aged about 47 Years, by caste Brahmin resident of Gangapur City, presently posted as ERA Grade I in Railway Power House at Gangapur City, Western Railway, Kota Division.

..... Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. The DRM, Western Railway, Kota Division, Kota.
3. The Chief Electrical Engineer (Power), Western Railway, Churchgate, Mumbai.
4. The Sr. Division Electric Engineer, Division Office, Western Railway, Kota.
5. The Section Engineer Electrical (Power) Railway Power House, Western Railway, Gangapur City.

..... Respondents.

None present for the applicant.

Mr. S.S. Hassan, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

From the perusal of the order sheets dated 26.2.2003 and 03.4.2003, it appears that none has appeared on behalf of the applicant. Even today, none has put in his appearance on behalf of the applicant. It appears that applicant has lost interest in pursuing this OA. As such, the present OA is dismissed for non prosecution.


(M.L. CHAUHAN)
MEMBER (J)